

In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA
AO/TAMP No. 21/97

Dinesh Tiwari & ors. Versus U.O.D & ors.

Date of Order	Orders
3-1-2002	Mr. S.K. Jain, Counsel for the applicant- Mr. Anupam Agarwal appeared as proxy counsel to Mr. Manish Bhandari, Counsel for respondents. Mr. S.K. Jain, Counsel for the applicant States that the applicant does not want to prosecute this application. This is dismissed and allowed to be withdrawn. (GOPAL SINGH) ADMINISTRATIVE MEMBER (O. P. GARG) VICE CHAIRMAN

At Jaipur
9/1/02

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Date _____ 16/5/02